NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RAYKUMAREN THANKITA

PETITIONER

R. Prithuray Pandian — counsel bor Represented by Mr. R. Venkadavarad an

ORDER

Counsel for petitioner called absent. Petitioner in person present. Counsel for respondents present and stated that there is a chance of settling the matter with the parties who are having 50% of the shares equally. Since both the counsel stated that there is a chance of settlement, both the counsel are directed to nominate a person acceptable to both the parties to act as a mediator to arrive at a settlement and file a report in this regard on the next date of hearing. Put up on 17.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)